

Sixteenth Loksabha

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Title: Request to consider tragedy of Maramma temple in Sulwadi village as a national disaster and release compensation to the victims from Prime Minister's Relief Fund.

SHRI R. DHYUVANARAYANA (CHAMARAJANAGAR): I want to draw your attention towards an important issue regarding a major tragedy occurred in my Parliamentary constituency Chamarajanagar. Madam, on 14.12.2018 at Maramma temple in Sulwadi village, Chamarajanagar district, Karnataka State, more than 150 innocent devotees took ill after consuming prasadam distributed in foundation stone laying puja for the construction of temple gopuram. Madam, 14 people have already lost their lives and 8 people are critical and 100 people are hospitalized. Hence, I request the Union Government to consider this kind of tragedy as national disaster and release compensation from Prime Minister's Relief Fund in the interest of poor families. ... (*Interruptions*)

Madam, there are 150 families which are Below Poverty Line; and they badly need funds from the Prime Minister's Relief Fund.

So, in order to help those families, I would urge upon the Union Government to release this Fund as early as possible. Thank you.... (*Interruptions*)